

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 386 OF 2018 &
IA NOS.1495, 1496, 1497 & 1688 of 2018**

Dated: 9th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s. SKN Haryana City Gas Distribution (P) Ltd. Appellant(s)
Versus
Petroleum and Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Ms.Divya Roy

Counsel for the Respondent(s) : Mr.Utkarsh Sharma for PNGRB

ORDER

Learned counsel for the appellant is permitted to file additional documents with application within another two weeks' time i.e. on or before 23.08.2019 with advance copy to the other side.

List the matter on **13.09.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)
Bn/js**

**(Justice ManjulaChellur)
Chairperson**